

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 41/2001 (OA 234/99)

DATE OF ORDER: 21.08.2002

1. Dr. D.S. Mishra son of Shri Ram Sanehi Mishra, aged about 57 years, working as Assistant Chemist, Central Ground Water Board, Western Region, Jaipur.
2. M.K. Sharma son of Shri Sudershan Sharma aged about 38 years, working as Scientist 'B', Central Ground Water Board, Western Region, Jaipur.
3. L.N. Mathur son of Shri M.N. Mathur aged about 42 years working as Scientist 'B', Central Ground Water Board, Western Region, Jaipur.
4. R.L. Gupta son of Shri Sunder Lal Gupta, aged about 40 years, resident of Plot No. 3/41, Vidhyadhar Nagar, Jaipur. working as Assistant Chemist, Central Ground Water Board, Western Region, Jaipur.
5. S.S. Yadav son of Shri Umrad Singh Yadav, aged about 40 years, working as Assistant Hydrogeologist, Central Ground Water Board, Western Region, Jaipur.
6. D.D. Sharma son of Shri Rama Nand Sharma aged about 40 years, working as Assistant Hydrogeologist, Central Ground Water Board, Western Region, Jaipur.

....Petitioners

VERSUS

1. Shri B.N. Navalawala, Secretary, Ministry of Water Resources, Govt. of India, Shram Shakti Bhawan, New Delhi.
2. Shri Dr. D.K. Chahdha, Chairman, Central Ground Water Board, Ministry of Water Resources, Jamnagar House, Ansingh Road, New Delhi.
3. Shri P.P. Giri, Director (Administration), Central Ground Water Board, Ministry of Water Resources, CGO Complex, N.H. 4, Faridabad.

....Respondents.

Mr. Prahlad Singh, Counsel for the Petitioners

Mr. S.S. Hassan, Proxy counsel for

Mr. S.M. Khan, Counsel for the respondents.



CORAM

Hon'ble Mr. Justice G.L. Gupta, Vice Chairman
Hon'ble Mr. Gopal Singh, Administrative Member

ORDER

PER HON'BLE MR. JUSTICE G.L. GUPTA, VICE CHAIRMAN

Vide order dated 2.11.2000, respondents were directed to allow the applicants to participate in the DPC/Board of Assessment when it meets on 7.11.2000 or any date thereafter.

2. In this petition, the petitioners' contention is that they have not been called for despite the direction of the Tribunal.

3. Reply has been filed. Learned counsel for the respondents has produced before us a communication dated 22.3.2002 which indicates that Review Board of Assessment meeting for promotion to the grade of Scientist 'C' was prefixed between 13.5.2002 to 28.5.2002.

4. One of the applicants, Shri R.L. Gupta, is present in the Court and says that all the applicants have been interviewed pursuant to the order of this Tribunal.

5. Learned counsel for the applicant is also present. He is also satisfied that interview has been held.

6. Since the order of the Tribunal has been implemented. Ofcourse some delay has been caused for which unconditional apology has been tendered in the reply. No case of contempt is made out. Notices stand discharged.

Gopal Singh
(GOPAL SINGH)

ADMIN. MEMBER

G.L. Gupta
(G.L. GUPTA)
VICE CHAIRMAN